

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JOIL INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	JOIL INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	15/10/2009
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Pune
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U01403PN2009FTC137246
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Office No 7, Kunal Puram Commercial Complex, Opposite Atlas Copco, Dapodi, Mumbai Pune Road, Pune, Maharashtra, India, 411012
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24/12/2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CS Mandar Wagh Address registered with IBBI: Flat no. C-1302, Grandstand Trinity, Service Road from Vadbhavan to Warje, Pune Bangalore Highway, Near Chandani Chowk, Pune 411038 Address for communication: C/o. Anand Chaitanya Corporate Legal Advisors LLP, 603, 5th Floor, Venture, Above Mc'Donald's Paud Road, Bhusari Colony, Pune 411 038 Mb: 9822844488 Email Id: joilindia.vl@gmail.com Registration No: IBBI/IPA-002/IP-N00450/2017-18/11276
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23/01/2026

Notice is hereby given that JOIL INDIA PRIVATE LIMITED has commenced voluntary liquidation on 24/12/2025.

The stakeholders of JOIL INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 23/01/2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Place: Pune
Date: 27/12/2025

CS Mandar Wagh
Liquidator

Registration No.-IBBI/PA-002/IP-N00450/2017- 18/11276

AFA No: AA2/11276/02/311226/204052

Valid upto 31/12/2026